

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1144 of 2019

IN THE MATTER OF:

Suresh G Motwani

...Appellant

Versus

Oriental Bank of Commerce & Anr.

...Respondents

Present:

For Appellant: Mr. Om Prakash, Mr. Vikram Singh Arya and Mr. Ghanshyam Singh, Advocates

For Respondent: None

ORDER

29.01.2020 Respondents may file Reply Affidavit within a week.
Rejoinder, if any, may be filed by the Appellant within a week thereafter.

List the Appeal in 'Orders category' on **18th February, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

pks/md